

**Notifications under Finance Act, 1979  
and customs Act, 1961**

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRIRAMESWAR  
THAKUR): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 41 of the Finance Act, 1979:-
  - (i) G.S.R. 606 (E) published in Gazette of India dated the 27th September, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Hun Sen, Prime Minister of Cambodia and Eleven members of the delegation who visited India from the 3rd to 5th October, 1991 from the payment of foreign travel tax.
  - (ii) G.S.R. 617 (E) published in Gazette of India dated the 8th October, 1991 together with an explanatory memorandum regarding exemption to His excellency Mr. Rene Felber, Vice president and Minister of Foreign Affairs of Switzerland and six members of delegation who visited India from the 4th to 13th October, 1991 from the Payment of foreign travel tax.
  - (iii) G.S.R. 650 (E) published in Gazette of India dated the 28th October, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Adrian Nastase, Minister for Foreign Affairs of Romania and six members of the delegation who visited India from the 29th October to the 1st November, 1991, from

the payment of foreign travel tax.

- (iv) G.S.R. 670 (E) published in Gazette of India dated the 8th November, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Robert G. Mugabe, President of the Republic of Zimbabwe and ten members of the delegation who visited India from the 14th to 16th November, 1991 from the payment of foreign travel tax. [Placed in Library See No. LT-791/91]
- (2) A copy of the Central Excise (Eighth Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 653 (E) in Gazette of India dated the 30th October, 1991 under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944. [Placed in Library See No. LT-792/91]
- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-
  - (i) G.S.R. 550 (E) published in Gazette of India dated the 29th August, 1991 together with an explanatory memorandum declaring Acctic Anhydride to be a specified commodity for the purpose of enforcing the special provisions of the Customs Act, 1962 within the specified area along the Indo-Pak Border and Indo-Burma Border.
  - (ii) G.S.R. 638(E) published in Gazette of India dated the 22nd October, 1991 together with an explanatory memo-

randum making certain amendments to Notification No. 13-Customs/81 dated the 9th February, 1981.

- (iii) G.S.R. 639 (E) and G.S.R. 640 (E) published in Gazette of India dated the 22nd October, 1991 together with an explanatory memorandum regarding exemption to goods specified in the Table appended to the Notification from the whole of the basic additional and auxiliary duties of the Customs leviable thereon.
- (iv) G.S.R. 641 (E) and G.S.R. 642 (E) Published in Gazette of India dated the 22nd October, 1991 together with an explanatory memorandum regarding exemption to goods specified in the Table appended to the Notification from the whole of the basic additional and auxiliary duties of customs leviable thereon.
- (v) The Shipping Bill and Bill of Export (Form) Regulations, 1991 published in Notification No. G.S.R. 552(E) in Gazette of India dated the 19th August, 1991 together with an explanatory memorandum. [Placed in Library See No. LT.793/91]

statements (Hindi and English versions) showing action taken by government on the recommendations contained in Chapter I and final replies in respect of Chapter V of:

- (i) Second Report of Estimates Committee (Ninth Lok Sabha) on Action Taken by Government on the recommendations contained in the Eightieth Report of the Committee (Eighth Lok Sabha) on Ministry of Surface Transport—Dredging Operations in Major Ports.
- (ii) Third Report of Estimates Committee (Ninth Lok Sabha) on Action Taken by Government on the recommendations contained in the Seventy-ninth Report (Eighth Lok Sabha) on Ministry of Health and Family Welfare (Department of Health) All India Institute of Medical Sciences.

12.10 hrs.

STATEMENT BY MINISTER

**Situation arising out of Cyclonic storm in the Bay of Bengal and Relief Measures undertaken by the Government**

[English]

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Sir, I seek leave of the House to make a statement on the situation arising out of the recent cyclonic storm in the Bay of Bengal and the steps taken by the Government for rendering relief to the affected population. Immediately after receipt of the cyclone warning, concerned State Governments and the Union Territory of Pondicherry were contacted and were requested to take all precautionary mea-

12.09 hrs

ESTIMATES-COMMITTEE

Action Taken Statements

[English]

SHRI MANORANJAN BHAKTA (Andaman-Nicobar): I beg to lay on the table